

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/51/CHE/2021
NAME OF THE PETITIONER(S) : G.Rajamchetty and sons jewellers LLP
NAME OF THE RESPONDENTS : RoC Chennai
UNDER SECTION : Sec 131 of CA, 2013

ORDER

Present: Ld. Counsel Shri. R. Padmanabhan for the Petitioner.

Ld. Counsel Ms. Nandini Agarwal for the Respondent / RoC.

Ld. Counsel for the Petitioner seeks some time to submit response to the report of RoC.

List the petition for hearing on **30.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)